

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

IA(I.B.C)/ 3595(MB)2022 IN C.P. (IB)/ 1147(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.05.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Nufuture Digital (India) Limited

For FC : Sr. Adv. Chetan Kapadiya, Adv. Ankit Lohia,
Adv. Varun Nathani a/w Adv. Suchitra Valjee,
Adv. Riya Kamdar, Adv. Rajvi Shah, Adv. Samiksha
Rajput i/b Maniklal khear Ambadal & Co.

For CD : Sr. Adv. Gaurav Joshi, Mr. Harsh Moorjani,
Kewal Buddadev i/b link legal.

Section 7 of IBC

ORDER

Heard the FC/respondent in part. **For further hearing list on 11.06.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK